





# \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 574/2022

### SIMRAN KANWAR

.....Plaintiff

Through:

Mr. M.P.Sahay, Mr. Yaman Verma, Mr. Kartik Jindal and Ms. Shrishti Malik, Advs.

versus

ONKAR SINGH MARWAH & ORS. .....Defendants Through: Mr. Varun Sarin, Mr.

Mr. Varun Sarin, Mr. Kanak Bose and Ms. Parul Dutta, Advs. for D-1 Ms. Damini Chawla, Adv. for D-2 & 3 Mr. Abhey Narula, Adv. for D-4 & 5 Right of D-6 & 8 to file written statement closed on 16.11.2023 Mr. Ujas Kumar, Adv. for D-7

# CORAM:

JOINT REGISTRAR (JUDICIAL) MS. SHUCHI LALER (DHJS)

#### <u>ORDER</u> 19.07.2024

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# CS(OS) 574/2022

1. The matter is at the stage of admission/denial of documents. Vide order dated 31.01.2024, the Hon'ble Court observed that considering these are partition suits, in respect of the documents, the affidavit of admission/denial shall be filed by all the parties within four weeks and on the basis of the same, the joint document schedule shall also be filed within four weeks.

2. Perusal of record reveals that the documents are

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only filed by the plain of h respect to which affidavits of admission/denial of defendant no.1 to 5 and 7 are on record. Right of defendant nos. 6 & 8 to file written statement was closed on 16.11.2023.

3. Joint document schedule has not been filed. Joint document schedule along with its hard copy be filed at least a week prior to the next date. Hard copy of the documents, which are e-filed, be filed within four weeks. Parties shall produce the original documents on the next date.

4. Learned counsels for parties submit that the matter is listed before the Hon'ble Court on 23.07.2024. The file may be placed before the Hon'ble Court on date already fixed i.e. 23.07.2024 for further directions.

## SHUCHI LALER (DHJS), JOINT REGISTRAR (JUDICIAL)

#### JULY 19, 2024/cd

#### Click here to check corrigendum, if any